

**Government of India
Ministry of Finance
Department of Economic Affairs**

LOK SABHA

UNSTARRED QUESTION No. 1371

TO BE ANSWERED ON MONDAY, DECEMBER 11, 2023/ AGRAHAYANA 20, 1945
(SAKA)

ASIAN DEVELOPMENT BANKS (ADB) LOAN

QUESTION

1371. SHRI PARBATBHAI SAVABHAI PATEL:
DR. (PROF.) KIRIT PREMJBHAI SOLANKI:
SHRI DHARMENDRA KASHYAP:
SHRI RAJENDRA AGRAWAL:
SHRI BHOLA SINGH:
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the \$400-million "policy-based loan" extended by the Asian Development Bank (ADB) to the Indian Government
- (b) whether the loan is to be utilised for improving the services and infrastructure in the country;
- (c) if so, the details thereof;
- (d) whether the Government has prepared a roadmap for the utilisation of the funds across various sectors and projects specifically; and
- (e) if so, the details of the projects and the timelines thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) A \$400 million policy-based loan (PBL) has been extended by Asian Development Banks (ADB) under subprogram 2 of the Sustainable Urban Development and Service Delivery Program to support implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U).

(b) to (c) the amount is to be provided through annual budgetary allocation to Ministry of Housing and Urban Affairs for PMAY-U scheme.

(d) to (e): Under PMAY-U, all weather pucca houses with basic civic amenities are provided to eligible urban families/households. Under the scheme, 30,439 projects have been sanctioned for construction of 118.63 lakh houses. Sanctioned houses involve an investment of ₹ 8.11 lakh crore with committed central assistance of ₹ 2.00 lakh crore.

Of the sanctioned houses, a total of 113.42 lakh houses have been grounded for construction; of which 78.27 lakh houses have completed/ delivered to beneficiaries. Central assistance of ₹ 1.54 lakh crore has so far been released for construction of houses under the scheme.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024 (except Credit Linked Subsidy Scheme (CLSS) vertical) to complete all the sanctioned houses without changing the funding pattern and implementation methodology. Funds are being released to States/Union Territories to complete all the sanctioned houses within the extended scheme period.
